

आयकर अपीलीय अधिकरण,सूरत न्यायपीठ, सूरत ।
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT
[conducted through Hybrid mode]

श्री संजय गर्ग, न्यायिक सदस्य एवं
श्री बिजयानन्दा प्रुसेथ, लेखा सदस्य के समक्ष।

Before Shri Sanjay Garg, Judicial Member And
Shri Bijayananda Pruseth, Accountant Member

आयकर अपील सं./ITA No.602/SRT/2025
निर्धारण वर्ष /Assessment Year : 2025-26

Khandal Vipra Samaj H-1, India Textile Market- Ring Road Surat - 395 002	बनाम/ v/s.	The CIT (Exemption) Ahmedabad- 380 015
स्थायी लेखा सं./PAN: AADFK 3252 F		
(अपीलार्थी/ Appellant)		(प्रत्यर्थी/ Respondent)
Assessee by :		Shri Hiren Vepari, CA
Revenue by :		Shri Mukesh Jain, CIT-DR

सुनवाई की तारीख/Date of Hearing : 23/09/2025
घोषणा की तारीख /Date of Pronouncement: 26/09/2025

आदेश/O R D E R

Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order of the Commissioner of Income Tax (Exemption), Ahmedabad [hereinafter referred to as 'CIT(E)'] dated 30/03/2025.

2. A request letter dated 20th September-2025 of the Ld.AR for the assessee, has been placed on the file, wherein it is stated that the appellant seeks permission to withdraw the captioned appeal. The Ld. Departmental

Representative for the Revenue did not express any objection in this regard. Accordingly, the prayer of the assessee for withdrawal is accepted.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order is pronounced under provision of Rule 34 of ITAT Rules, 1963 on 26/09/2025.

**Sd/-
(Bijayananda Pruseth)
Accountant Member**

**Sd/-
(Sanjay Garg)
Judicial Member**

दिनांक/Dated 26/09/2025

टी.सी.नायर, व.नि.स।T.C. NAIR, Sr. PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / **The Appellant**
2. प्रत्यर्थी / **The Respondent.**
3. संबंधित आयकर आयुक्त / **Concerned CIT**
4. आयकर आयुक्त (अपील)/ **The CIT(E)- Ahmedabad**
5. विभागीय प्रतिनिधि,आयकर अपीलीय अधिकरण ,सूरत /**AR,ITAT, Surat/Ahmedabad.**
6. गार्ड फाईल /**Guard file.**

आदेशानुसार/ **BY ORDER,**

सत्यापित प्रति //True Copy//

सहायक पंजीकार (**Asstt. Registrar**)
आयकर अपीलीय अधिकरण, **ITAT,Surat/Ahmedabad**

Sr.P.S

Sr.P.S./P.S.